

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**59/241-242/ND/2018**

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.05.2019**

**NAME OF THE COMPANY: M/s. Anjali Bhardwaj & Ors. V/s./ M/s. VS  
Realtech Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

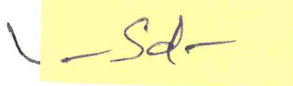
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Counsel for the Respondent

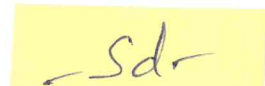
**ORDER**

Ld. Counsel for the Respondent prays for some time to file the reply. Let the same be filed.

To come for arguments on 11<sup>th</sup> July, 2019.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**